

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.1566
ANSWERED ON 11.02.2020

RELEASE OF BALANCE FUNDS

†1566. SHRI KANAKMAL KATARA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the steps taken by the Government for payment of the balance amount of 130.23 crore rupees as per the criteria of the scheme as on September, 2019 under District Rural Development Agencies (DRDA) in Rajasthan;
- (b) the time by which the funds are likely to be released;
- (c) whether the State Government has not fulfilled all the formalities in this regard; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

- (a) Under the Scheme of DRDA Administration, grants are given to the States for meeting Administrative costs of DRDAs (salary and contingent expenses subject to a maximum of 30% of the expenditure on salary) subject to specific norms. Being a Centrally Sponsored Scheme, the funding is shared between Centre and States in the ratio of 60:40 from the financial year 2015-16. The funding ratio in respect of North Eastern States (including Sikkim), Jammu & Kashmir, Himachal Pradesh and Uttarakhand is 90:10 (Centre : State). In respect of UTs 100% expenditure on salary and contingency (subject to a maximum 30% of salary) is funded by the centre. During the current financial year Rs.545.47 Lakh has already been released to State Government of Rajasthan for DRDAs. As per the guideline of the Scheme any expenditure over and above the funds released by Centre is to be met by the State Government (since 2018-19).
- (b) to (d): In view of above does not arise.
